- I. Report (2000) of the Central Vigilance Commission, NewDelhi and related papers
- II. Report and Accounts (2001-02) of the Construction Industry Development Council, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTRY OF PLANNING, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I (a) Annual Report of the Central Vigilance Commission, New Delhi, for the period 1.1.2000 to 31.12.2000.
  - (b) Memorandum explaining reasons for non-acceptance of the Commissions advice. [Placed in Library. See No. L.T. 5890/02]
- (a) Sixth Annual Report and Accounts of the Construction Industry Development Council, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above [Placed in Library. See No. L.T. 5891/02]

## Notification of the Ministry of Communications and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (Dr. SANJAY PASWAN): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Communications and Information Technology Notification GSR No. 381(E) dated 24<sup>th</sup> May, 2002 publishing the Indian Post Office (3<sup>rd</sup> amendment) Rules, 2002, under Section 74 of the Indian Post Office Act, 1898. [Placed in Library. *See* No. L.T. 5892/02

## REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

DR. ALLADI P. RAJKUMAR (ANDHRA PRADESH): Sir I present the Eighty-third Report (in English and Hindi) of the Committee on Papers Laid on the Table regarding Government Notifications/Orders and Annual Reports and Audited Accounts of Government Companies/Organisations laid on the Table of Rajya Sabha during the 195<sup>th</sup> Session.